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**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT  
KARKARDOOMA COURTS : DELHI  
ORDER**

In view of joint request received from Sh. Satender Pal Singh, Ld. JMFC (East) and Ms Prerna Rai, Ld. JMFC (East), Karkardooma Courts regarding exchange of duty as Duty Magistrate for the month of November 2025, Duty Roster bearing no. 671/CJM/EAST/KKD/Delhi dated 25.10.2025 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Satendra Pal Singh, JMFC-04 (East) R/o Flat No. J-1106, Jaipuria Sunrise Greens, Ahinsa Khand-1, Indirapuram, Gazhiabad, U.P.- 201014	18-11-2025	Ms. Prerna Rai, Ld. JMFC-02 (East) R/o. Flat No. 804, Aspire 1, Supertech Emerald Court, Sector 93A, Noida 201304
2	Ms. Prerna Rai, Ld. JMFC-02 (East) R/o. Flat No. 804, Aspire 1, Supertech Emerald Court, Sector 93A, Noida 201304	21-11-2025	Sh. Satendra Pal Singh, JMFC-04 (East) R/o Flat No. J-1106, Jaipuria Sunrise Greens, Ahinsa Khand-1, Indirapuram, Gazhiabad, U.P.- 201014

Rest of the conditions in circular No. 671/CJM/EAST/KKD/Delhi dated 25.10.2025, shall remain unchanged.

No. 731 CJM/EAST/KKD/Delhi  
Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ) and West, THC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi
19. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Cente/(E-Sewa Kendra), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. Web-Site Committee (Computer Branch).
25. The Secretaries, Bar Association, KKD, Delhi
26. Office Order File.

(PRIGYA GUPTA)  
Chief Judicial Magistrate, East  
Karkardooma Courts, Delhi  
Dated: 17.11.2025

(PRIGYA GUPTA)  
Chief Judicial Magistrate, East  
Karkardooma Courts, Delhi